



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA

वेबसाइट : www.rbi.org.in/hindi

Website : www.rbi.org.in

ई-मेल/email : helpdoc@rbi.org.in



संचार विभाग, केंद्रीय कार्यालय, शहीद भगत सिंह मार्ग, फोर्ट, मुंबई-400001

Department of Communication, Central Office, Shahid Bhagat Singh Marg, Fort, Mumbai-400001 फोन/Phone: 022- 22660502

February 24, 2023

Directions under Section 35 A read with Section 56 of the Banking Regulation Act, 1949 – The Malkapur Urban Co-operative Bank Ltd., Buldhana, Maharashtra – Extension of Period

The Reserve Bank of India issued Directions to The Malkapur Urban Co-operative Bank Ltd., Buldhana, Maharashtra under Section 35 A read with Section 56 of the Banking Regulation Act, 1949 vide Directive DOS.CO.NSUCBs-West/D-3/S2050/12.07.005/2021-22 dated November 24, 2021, as modified from time to time, which were last extended up to February 24, 2023 vide Directive DOR.MON/D-44/12.22.638/2022-23 dated November 23, 2022.

2. The Reserve Bank of India is satisfied that in the public interest, it is necessary to extend the period of operation of the Directive DOS.CO.NSUCBs-West/D-3/S2050/12.07.005/2021-22 dated November 24, 2021 issued to The Malkapur Urban Co-operative Bank Ltd., Buldhana, Maharashtra, as modified from time to time, which were last extended up to February 24, 2023 vide Directive DOR.MON/D-44/12.22.638/2022-23 dated November 23, 2022. Accordingly, the Reserve Bank of India, in exercise of powers vested in it under sub-section (1) of Section 35 A read with Section 56 of the Banking Regulation Act, 1949, hereby directs that the Directive DOS.CO.NSUCBs-West/D-3/S2050/12.07.005/2021-22 dated November 24, 2021, issued to The Malkapur Urban Co-operative Bank Ltd., Buldhana, Maharashtra, as modified from time to time, which were last extended up to February 24, 2023, shall continue to apply to the bank for a further period of three months from February 25, 2023 to May 24, 2023, subject to review. All other terms and conditions of the Directives shall remain unchanged.

3. The issue of Directions should not per se be construed as cancellation of banking license by the Reserve Bank of India. The bank will continue to undertake banking business with restrictions till its financial position improves.

Press Release: 2022-2023/1779

(Yogesh Dayal)
Chief General Manager